

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

123. C.P. 21/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **16.04.2024**

NAME OF THE PARTIES: Anuradha Bhokare

V/s.

Jai-Malhar Flour Mills Private Limited.

Appearance

For Petitioner : Present but did not put appearance in the chat box.

For Respondent: Present but did not put appearance in the chat box.

SECTION 59, 241-242 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Pleadings are completed. List on **18.06.2024** for final hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)